

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4679
ANSWERED ON:22.08.2000
EMPLOYMENT ASSURANCE SCHEME/JGSY
RAJO SINGH;RAMJI MANJHI;TILAKDHARI PRASAD SINGH

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Department of Rural Development has sent revised guidelines to all the States regarding implementation of the Employment Assurance Scheme (E.A.S) and JGSY;
- (b) if so, the details thereof;
- (c) whether Member of Parliament of the concerned district are being consulted while formulating the annual action plans;
- (d) the development activities proposed to be initiated under these schemes;
- (e) whether the programmes under these schemes are not being carried out in accordance with the said guidelines in Bihar; and
- (f) if so, the action proposed to be taken by the Government in this regard ?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SUBHASH MAHARIA)

(a)&(b) The Revised guidelines of EAS and JGSY programmes have been circulated to all the States & UTs. Both these guidelines are effective from 1st April 1999. The salient features of these schemes are enclosed.

(c) According to the revised EAS guidelines, while formulating the Annual Action Plan, the Zilla Parishads will consult the MPs of the District. However, no such provision exists in the guidelines of JGSY.

(d) All works that result in creation of durable productive community assets can be taken as per the felt need of the people, except the works which are forbidden under the guidelines.

(e) & (f) For smooth and effective implementation of the Programme in all the States, including Bihar, specific provisions have been made in the EAS & JGSY guidelines. Constitution of Vigilance and Monitoring Committees at State/District/Block levels has been prescribed in the guidelines of these programmes. However, if there is any complaint, the concerned State Govt. is requested to enquire into the matter and take necessary action.

SALIENT FEATURES OF EAS & JGSY

EMPLOYMENT ASSURANCE SCHEME

- The primary objective of EAS is creation of additional wage employment opportunities during the period of acute shortage of wage employment through manual work for the rural poor living below the poverty line.
- Demand Driven nature of the scheme has been changed and it has now become an allocation based scheme.
- EAS is open to all rural poor who are in need of wage employment. While providing employment, preference is given to Scheduled Caste/Scheduled Tribes and parents of Child Labour withdrawn from hazardous occupations who are below the poverty line.
- Funds are allocated to States/UTs on the basis of poverty ratio.
- 70% of the funds allocated for each district is released to the Panchayat Samitis. 30% of the funds are reserved at the district level and shall be utilised in the areas suffering from endemic labour exodus / areas of the distress.
- The Zilla Parishad has been designated as the Implementing Authority.

JAWAHAR GRAM SAMRIDHI YOJANA

- The main emphasis of the programme has been changed from employment generation to creation of rural infrastructure.
- The programme is implemented by the Village Panchayats.
- Special safeguards have been provided to the weaker sections of the community by earmarking 22.5% of funds for SCs/STs individual beneficiary schemes.
- 3% of annual allocation is to be utilised for creation of barrier free infrastructure for the disabled.
- 30% of the employment opportunities should be reserved for women.
- The Panchayats have the power to execute works/schemes upto Rs.50,000/- with the approval of Gram Sabha. No

technical/administrative approval is required.